



Government of Jammu & Kashmir
 Department of Forest, Ecology & Environment
 Civil Secretariat, J&K

NOTIFICATION

Jammu, 13th April 2026

S.O. - 107 (E)___ Whereas the use of Aadhaar number to establish identity enables individuals to receive subsidies, benefits and services in a convenient and seamless manner, obviates the need for multiplicity of documents to establish identity, simplifies processes and promotes transparency and efficiency:

And whereas the Ministry of Electronics and Information Technology, Government of India, after consultation with the Unique Identification Authority of India (UIDAI), had allowed vide its letter no. eF. No. 13(6)/2022-EG -II, dated 04.12.2025 to the Forest, Ecology and Environment Department, (hereinafter referred to as the said Agency), Government of Jammu and Kashmir (hereinafter referred to as the said Government) for the purposes prescribed under sub-rule (1) of rule 3 of the Aadhaar Authentication for Good Governance (Social Welfare, Innovation, Knowledge) Rules, 2020 (hereinafter referred to as the said rules) that the said Government /Ministry/Department/Agency may be allowed to perform authentication and be permitted the use of Aadhaar number during authentication for establishing identity of Aadhaar number holder and notify the same under rule 5 of the said rules read with sub-clause (ii) of clause (b) of sub-section (4) of section 4 of the Aadhaar (Targeted Delivery of Financial and Other Subsidies, Benefits and Services) Act, 2016 (hereinafter referred to as the Act):

And whereas, the Aadhaar authentication shall be performed for usage of digital platform to ensure Good Governance (hereinafter referred to as the said purpose) as prescribed under sub-rule (1) of rule 3 of the said rules and the performance of Aadhaar authentication for the said purpose shall be on voluntary basis and that the said Department shall perform the Aadhaar authentication only for establishing the identity of Nomadic graziers for issuance of Grazing Pass and collection of fee, using Yes/No Authentication facility. [hereinafter referred to as the use case(s)].

Now, therefore, in pursuance of rule 5 of the said rules read with sub-clause (ii) of clause (b) of sub-section (4) of section 4 of the Act and in the supersession of notification S.O 20 of 2026 dated 28th January, 2026, the said Department hereby notifies the following, namely: -

(1) The Forest, Environment and Ecology Department, of the Government of Jammu and Kashmir as provided in the Act, shall obtain the consent of the Aadhaar number holder for the purpose of authentication herein.

(2) As per sub- rule (2) of rule 3 of the said rules. Aadhaar authentication is on voluntary basis. The Forest, Ecology and Environment Department shall inform to the Aadhaar number holder of alternate and viable means of identification and shall not deny any service to the Aadhaar number holder for refusing to, or being unable to, undergo Aadhaar authentication, namely:-

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- i. Bank or Post office passbook with Photo; or
- ii. Permanent Account Number (PAN) Card; or
- iii. Passport; or
- iv. Ration Card; or
- v. Voter Identity Card; or
- vi. Driving license issued by the Licensing Authority under the Motor Vehicles Act, 1988(59 of 1988); or
- vii. Certificate of Identity having photo of such person issued by a Gazetted Officer or a Tehsildar or an official letter head; or
- viii. Any other document as specified by the Department;

This notification shall come into effect from the date of its publication in the official Gazette.

By order of the Government of Jammu and Kashmir.


Sd-
Sheetal Nanda, IAS,
Commissioner/ Secretary to Government

No. FST-IT/61/2025-02

Dated : - 13.04.2026

Copy to the :-

1. Ld. Advocate General, J&K.
2. All Administrative Secretaries to the Government.
3. Principal Secretary to the Hon'ble Chief Minister, J&K.
4. Principal Secretary to the Hon'ble Lieutenant Governor, J&K.
5. Principal Resident Commissioner, J&K Government, New Delhi.
6. Principal Chief Conservator of Forests/HoFF, J&K.
7. Director General of Police, J&K.
8. Director General, J&K Institute of Management Public Administration and Rural Development.
9. Chief Electoral Officer, J&K.
10. Joint Secretary(JKL), Ministry of Home Affairs, Government of India.
11. Divisional commissioner, Kashmir/Jammu.
12. Chairperson, J&K Special Tribunal.
13. All HoDs/Managing Directors.
14. All Deputy Commissioner.
15. Director Information, J&K.
16. General Manager, Government Press, J&K for publication in the Government Gazettee.
17. Director, Archives, Archaeology and Museum, J&K.
18. OSD to Hon'ble Minister, for Jal Shakti, Forest Ecology and Environment and Tribal Affairs Department, for kind information of the Hon'ble Minister.
19. Private Secretary to Chief Secretary, J&K, for information of the Chief Secretary, J&K
20. Private Secretary to the Commissioner Secretary, to the Government, Forest Ecology and Environment, for kind information of the Commissioner Secretary.
21. Office File.


(Shabir Ahmad Baba)
Under Secretary to the Government